

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 194 of 2020

IN THE MATTER OF:

Sunil S. Kakkad

...Appellant

Vs

Atrium Infocomm Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: None.

For Respondents: None.

ORDER

31.01.2020 Even on second call, nobody is present in the matter.

List the Appeal as 'Fresh' Case on **11th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Shreesha Merla)
Member(Technical)

Akc/Md